

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100025/2012	The State CBI Mumbai Vs Pradeep Raghunath Moghe	SPP Ashok Bagoria
<u>HEARING BEFORE CHARGE</u>				
2	SPL CASE CBI	100049/2018	Central Bureau Of Investigation Vs Amit Omprakash Dangi	
3	SPL CASE CBI	100027/2019	C.B.I., A.C.B. Vs Sandesh Ramkrishana Sable and other	

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100081/2000	CBI EOW MUMBAI Vs Ms. Kuran Cans Pvt. Ltd. 10	SPP
<u>STAYED BY HONBLE HIGH COURT</u>				
2	SPL.CASE	100001/2005	State Vs R.K. VERMA 6	APP

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
			<u>HEARING</u>	
1	SPL CASE CBI	100073/2009	State of Maharashtra Vs Prahlad Kumar Ajwani and 7 Others	SPP Mr. R N Sharma 1Gurnani,2,3Hingorani,4,5Kulkarni,6Shikar,7Rathod
			<u>EVIDENCE PART HEARD</u>	
2	SPL CASE CBI	100025/2009	State of Maharashtra Vs Ashok Sasantrao Kamble and 17 Others	
			<u>DISCHARGE APPLICATION</u>	
3	SPL CASE CBI	100017/2007	State of Maharashtra CBI ACB Mumbai Vs Pralhadkumar Ajwane	SPP O.PCHAUHAN Adv. Shri. Gurnani for accused.
			<u>HEARING</u>	
4	PMLA SPL CASE	100001/2014	The Deputy Director, Director of Enforcement, Mumbai. Vs Shri. Nikesh T. Shah and Ors.	SPP Ms.Sanjana Sharma

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Criminal Cause List Dated 12-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100122/2004	CBI EOW Mumbai Vs Ms.Towels India Exports Ltd.	SPP
2	SPL CASE CBI	100012/2007	State of Maharashtra CBI ACB Mumbai Vs Sudhakar Gangaram Mistry and 4 others	SPP P.B. GAIKWAD 1,2-Kadam, 4-Ms. Nappinai, 5- Tiwari,6,7-separated
3	SESSIONS CASE	101146/2013	The State CBI SCB Mumbai Vs Padmasingh Bajirao Patil and others	
<u>HEARING</u>				
4	MISC APPLN CBI	100905/2020	CBI, ACB Vs Madhusudan Gangadhar Sonawane	PP
5	MISC APPLN CBI	100981/2020	Madhusudan Gangadhar Sonawane Vs State Thr Dy. S P CBI Mumbai	K K Sonawane
<u>EVIDENCE</u>				
6	SPL CASE CBI	100091/2009	State C.B.I. E.O.W. MUMBAI Vs Nikesh T. Shah and 6 ors.	SPP Mhamane
<u>HEARING BEFORE CHARGE</u>				
7	SPL CASE CBI	100064/2015	The State CBI BS and FC Vs Vimal Jadhavji Maluka @ Vimal Barot and others	